

SUPREME COURT OF INDIA

State of U.P.

Vs.

Ishwar Kant Behari

C.A.No.5698 of 1998

(S.Rajendra Babu and Ruma Pal JJ.)

07.11.2001

ORDER

The Text below is only a summarized version of the order pronounced

Supreme Court dismissed appeal as High Court disposed of matter in terms of decision of Supreme Court in another case.